

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Jeyakaren Jesupatham Nayagam
Vs
CADS Software India Pvt Ltd & 4 Others

MAIN PETITION NUMBER : CP/67/2022

(IA/MA) APPLICATION NUMBERS

IA(CA)/62(CHE)/2022

ORDER

Present: Ld. Counsel Shri. Akash for the Petitioner.

Ld. Counsel Shri. Ravi Rajagopalan for the Respondent No. 1
and 5.

It is stated that mediation is going on between the parties.

At joint request, list the petition and the application for reporting
settlement if any / hearing on **04.09.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)